

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 1416
ANSWERED ON: 09.02.2026

Regulation of Tuition Fees in Private Universities

†1416. Smt. Geniben Nagaji Thakor:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the tuition fees in various private universities across the country is being hiked exorbitantly;
- (b) if so, the details of fees increased by the private universities in the last three years, State-wise and university-wise;
- (c) whether the Government has issued any guidelines or established any regulatory mechanism to regulate/control fixation and increase of fees in private universities;
- (d) if so, the salient features thereof; and
- (e) if not, the steps proposed to be taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUKANTA MAJUMDAR)

(a) to (e): Private Universities are established by the Act of the respective State Legislatures and fees in Private Universities are decided either by the State Government/State Fee Regulatory Committee or by the concerned University, in accordance with the provisions of their respective Acts and Statutes.

The University Grants Commission (UGC) has notified the UGC (Regulation of Admission and Fees in Private Non-aided Professional Institutions) Regulations, 1997, which provide broad criteria for fee fixation.
